

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.307/MP/2023 along with IA No. 48/2024**

Subject : Petition under Section 79(1)(f) for adjudication of dispute on the issue of Payment of Interest on Delayed Payment by the Respondent.

Petitioner : Shree Cement Limited (SCL)

Respondents : Telangana State Power Coordination Committee and Ors.

Date of Hearing : **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri Anand Ganesan, Advocate, SCL  
Shri Harsh V Rao, Advocate, SCL  
Shri D. Abhinav Rao, Advocate, Telangana Discoms  
Shri H Raghav, Advocate, Telangana Discoms  
Shri Rahul Jajoo, Advocate, Telangana Discoms

**Record of Proceedings**

At the outset, the learned counsel for the Respondents, Telangana Discoms, prayed for a short adjournment. Learned counsel for the Petitioner as such did not oppose the said request but prayed that the matter may be listed at the earliest.

2. Considering the request of the learned counsel for the Respondents, the Commission adjourned the matter.
3. The Petition will be listed for hearing on **8.4.2025**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**